

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF KAPIL COTEX LIMITED				
The details subsequent to the completion of the offer made vide Public Announcement ("PA") dated August 26, 2009 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 ("Regulations"), issued on behalf of Mr. Prakash Chandra Rath and Mrs. Poonam P. Rath (hereinafter referred as "The Acquirers") to acquire upto 1,20,000 (One Lac Twenty Thousand Only) fully paid equity shares of Rs. 10 each of KCL, representing 20% of the expanded subscribed Equity and Voting Share Capital of KCL at a price of Rs. 13.50/- per fully paid up equity share, payable in cash. The Offer formalities are completed and the details are as under:				
1	Name of the Target Company	Kapil Cotex Limited Registered Office: 305, Bewitching Apartment, Miniland, Tank Road, Bhandup (West), Mumbai - 400 078. Telefax: 022 - 2595 1840.		
2	Name of the Acquirer, including Persons Acting in Concert (PACs)	Mr. Prakash Chandra Rath and Mrs. Poonam P. Rath		
3	Name of the Manager to the Offer	Aryaman Financial Services Ltd.		
4	Name of the Registrar to the Offer	Satellite Corporate Services Pvt. Ltd.		
5	Date of Opening of the Offer	October 15, 2009 (Thursday)		
6	Date of Closure of the Offer	November 03, 2009 (Tuesday)		
7	Details of Acquisition (All % based on Post-Preferential Allotment of Shares)	Proposed in the Offer		Actual
a.	Offer Price (Fully paid up)	Rs. 13.50/-		Rs. 13.50/-
b.	Shareholding prior to MOU / Public Announcement / Preferential Allotment Acquirers Promoter Group Total	4,000 (0.67%) 2,250 (0.38%) 6,250 (1.04%)		4,000 (0.67%) 2,250 (0.38%) 6,250 (1.04%)
c.	Shares acquired through MOU & Preferential Allotment	4,28,500 (71.42%)		4,28,500 (71.42%)
d.	Shares acquired in the Open Offer	1,20,000 (20.00%)		15,900 (2.65%)
e.	Size of Open Offer (No of Shares * Offer price)	Rs. 16,20,000/-		Rs. 2,14,650/-
f.	Shares if any acquired after PA but 7 working days prior to Closure of Offer	Nil		Nil
g.	Post Offer Shareholding of Acquirers along with other Promoter Group	5,54,750 (92.46%)		4,50,650 (75.11%)
h.	Pre and Post offer Shareholding of Public	Pre Offer 1,65,250 (27.54%)	Post Offer 45,250 (7.54%)	Pre Offer 1,65,250 (27.54%) Post Offer 1,49,350 (24.89%)
8	Date of dispatch of consideration and delay if any.	November 16, 2009 (Monday). No Delay. No interest is due and payable in this regard.		
9	Position of Escrow Account	Special Account has been opened and consideration amount for shares accepted under the Open Offer have been dispatched to respective shareholders by November 16, 2009. The amount retained in Deposit Account, with lien in favour of Manager to the Offer, which will be released shortly.		
10	Status of Investor complaints	No investor complaints have been received in respect of the Offer till date.		
Note: All percentages of shareholdings are based on Post-Preferential Allotment of Shares.				
ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS				
 Aryaman Financial Services Ltd. 60, Khatau Building, Alkesh Dinesh Modi Marg, Fort, Mumbai - 400 001. Tel: 91 - 22 - 2261 8264 / 8635 Fax: 91 - 22 - 2263 0434 Website: www.afsl.co.in Email: aryaman_limited@rediffmail.com; info@afsl.co.in Contact Person: Mr. Deepak Biyani		 Satellite Corporate Services Pvt. Ltd. B-302, Sony Apartment, Opp. St. Judes High School, Off Andheri Kurla Road, 90 Ft. Rd, Jarimari, Sakinaka, Mumbai - 400 072. Tel.: 91 - 22 - 2852 0461 / 0462. Fax: 91 - 22 - 2851 1809. Email: service@satellitecorporate.com Contact Person: Mr. Michael Monteiro		
The Acquirers accept the responsibility for the information contained in this Public Announcement and also for the obligations of acquirers laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 1997 and subsequent amendments made thereof. Place : Mumbai Date : December 2, 2009				